

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/679/(IB)/2017  
NAME OF THE PETITIONER(S) : DNEPRO ADVISORY PVT LTD  
NAME OF THE RESPONDENT(S) : ANKIT ISPAT PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Geethanjali T For Aryan & Dolia C. Kalirudayan	Respondent Petitioner	Geethanjali T. M/s Gupta & Son

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent prayed for time to file counter. At request, time is enlarged with the direction to file counter within next date of hearing by providing copy to the other side. Matter is posted for final arguments. Put up on **03.01.2018 at 10.30 A.M.**

ghk

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)